



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

April 29, 2025

## Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on April 30, 2025 (Series V of SGB 2017-18 and Series VI of SGB 2019-20)

In terms of <u>GOI Notification F.No. 4(25)-(W&M)/2017 dated October 06, 2017</u> (SGB 2017-18 Series V - Issue date October 30, 2017) and <u>GOI Notification F. No. 4(7)-B(W&M)/2019 dated September 30, 2019</u> (SGB 2019-20 Series VI - Issue date October 30, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche shall be April 30, 2025.

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on April 30, 2025, shall be ₹9,558/-(Rupees Nine Thousand Five Hundred and Fifty-eight only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., April 25, April 28, and April 29, 2025.

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